

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219

(IB)-1744(ND)2019

**IA-1449/2022, IA-1286/2022, IA-828/2024,
IA-1349/2024, IA-240/2024, New IA-1852/2024**

IN THE MATTER OF:

Canara Bank

...

Applicant

Versus

M/s. Bulland Buildtech Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 24.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant

: Adv. Sumesh Dhawan, Adv. Vatsala Kak and Adv. Sagar Thakkar for Applicant in IA-240/2024, Adv. Anurag Ojha , Adv. Deepak Somani , Adv. Chanchal Gupta in IA -828/2024

For the Respondent

: Adv Sumesh Dhawan, Adv. Vatsala Kak and Adv. Sagar Thakkar, Adv. Shaurya Shyam, for Respondent in IA No. 1286/2022

For the GNIDA

: Adv. U. N. Singh, along with Adv. Dushyant Pratap Singh

For the SRA

: Adv. Saransh God, Adv. Narang Gupta

For the RP

: Adv. Sumant Batra, Adv. Nidhi Yadav, Adv. Sarthak Bhandar, Adv. Nipun Gautam

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 05 pm. Let the matter be listed on 25.04.2024, at 10:30 am.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**